

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. 1029/2021

In

C.P.(IB)-1798(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Samarth Lifeters Pvt. Ltd.

V/s.

DBM Geotechnics & Constructions Ltd.

Appearance

For Applicant : Adv. Ritu Pawar i/b. Pragnya Legal in
I.A./1029/2021

For Respondent : Adv. Ankita Timharia

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1029/2021

When the matter was called pass over was sought on behalf of the Petitioner. Ld. Counsel for the Corporate Debtor submits that in the second half, he is unavailable due to appearance before Hon'ble High Court. In this situation, the matter is adjourned to **22.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)